

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1089/ND/2018

IN THE MATTER OF:

M/s. TUF Metallurgical (P) Ltd.

...PETITIONER

Vs.

M/s. Albus India Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 04.11.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Gitesh Aneja, Proxy counsel

For the Respondent/ Corporate-debtor

:Ms. Radhika Malik, proxy counsel

ORDER

Heard the submissions made by proxy counsel as well as Resolution Professional, post the matter to 20.11.2019.

S - d

(V.K. Subburaj)
Member (T)

S - d

(P.S.N. Prasad)
Member (J)